

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 161 OF 2019&
IA NO.568OF 2019**

Dated: 18th October, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

**Hindustan Petroleum Corporation Limited Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr.Matrugupta Mishra
Ms.ShikhaOhri
Ms.AnkitaBafna
Ms.ShouryaMalhotra

Counsel for the Respondent(s) : Mr.Utkarsh Sharma for R-1

ORDER

List the matter for hearing on **13.12.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice ManjulaChellur)
Chairperson**

js/mkj